Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Green Gardens Private Limited Date of Commencement of Liquidation: 13-07-2023; List of Stakeholders as on Date: 27-12-2024; Name of IP: Ms. Sripriya Kumar; Process Number: 1; Last 5 digitof registration number: 11316

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	415924650	8	35328285		361620874	17139271	Annexure 3
4	Unsecured financial creditors	5	9765937585	4	6936608321		2796551436	32777828	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	31619320	4	1138798		4035566	26444956	Annexure 9
Total		18	10213481555	16	6973075404	0	3162207876	76362055	